

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1477/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Urban Infrastructure Trustees Ltd.
V/s.
Neelkanth Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Prateek Sekhsaria	Counsel	
2.	a/w Ms. Chaitrika Patki i/b Vidhii Partners	Adv. for Corporate Debtor	<i>Chaitrika</i>
3.	Counsel Mr. Sharan Jagtani a/w Advocate Ms. Sonali Aggarwal and i/b M/s Sunnacker & Associates Advocates for Financial Creditor		<i>Sonali</i>

ORDER

CP No. 1477/ I&BP/NCLT/MB/MAH/2017

Part heard. At request of the parties, list this matter on 21.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)